

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 711 of 2019

IN THE MATTER OF:

Smt. Sushila Lakhotia

...Appellant

Versus

Zeal Developers Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Sandeep Bhutaria and Mr. Aman Ahanel, Advocates

For Respondent: None

ORDER

17.02.2020 Learned counsel for the Appellant states that mediation proceeding in Hon'ble Delhi High Court is still pending. None present for the Respondent. Learned counsel for the Appellant states that the Respondent has been informed by *e-mail* regarding present matter coming up today.

Seen order dated 28th January, 2020.

List the Appeal 'For Admission (After Notice) on **20th March, 2020**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)